

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 39 of 2014 &  
IA No. 122 of 2014**

**Dated : 9<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Shree Renuka Sugar Ltd.**

**....Appellant(s)**

**Versus**

**Gujarat Energy Transmission Corporation  
Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant (s) : Mr. Shubhranshu Padhi

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Swapna Seshadri

**ORDER**

Post the matter for hearing on **06.08.2014**. In the meantime,  
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
*ts/kt*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**